

# High Court Of Judicature At Allahabad

## OFFICE MEMORANDUM

**No. 151 /DR(S)/2012 Dated: Allahabad : April 12, 2012**

In continuation of Court's Office Memo No. 135/DR(S)/2012 dated 30.3.2012, the following officers of the cadre of Civil Judge, Senior Division have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on April 16, 2012 afternoon.

No representation of any officer in relation to annual transfers and postings would be entertained before his joining at the transferred place.

The notification regarding their inter-se posting at the station to which they have been transferred will follow.

Sl. No	Name of Officer	Present Place of Posting	Place of posting proposed earlier	Place of posting proposed
1.	Smt. Pratibha Saxena-II	Farrukhabad	Hardoi	Gonda
2.	Sri Sanjay Kumar Yadav-I	Agra	Jaunpur	Hardoi
3.	Sri Vishnu Prasad Agrawal	Raebareli	Sultanpur	Kanpur Nagar
4.	Sri Rajeev Kumar	Allahabad	Kanpur Nagar	Sultanpur
5.	Sri Subodh Singh	Hardoi	Jalaun at Orai	Sonbhadra
6.	Sri Ifraque Ahmad	Sultanpur	Bahraich	Jalaun at Orai
7.	Sri Veer Bhadra	Unnao	Bareilly	Varanasi
8.	Sri Rama Shanker	Ghaziabad	Varanasi	Mau
9.	Sri Rajesh Kumar-IV	Jaunpur	Mau	Ramabai Nagar
10.	Sri Amit Veer Singh	Bijnor	Ramabai Nagar	Barabanki
11.	Sri Abdul Jamil	Allahabad		Moradabad
12.	Sri Mahendra Srivastava	Bulandshahr	Moradabad	Mathura
13.	Sri Mukesh Kumar Singh	Bareilly	Mathura	Allahabad
14.	Sri Yogendra Ram Gupta	Bareilly	Ghaziabad	Kanshiram Nagar
15.	Sri Vijai Kumar Dungrakoti	Lakhimpur Kheri	Azamgarh	Ghaziabad
16.	Sri Premendra Kumar	Meerut	Kanshiram Nagar	Azamgarh

BY ORDER OF THE COURT,

Sd/-

(VISHNU CHANDRA GUPTA)  
REGISTRAR GENERAL

**No. 151 (i)/DR(S)/2012 Dated: Allahabad : April 12, 2012**

In continuation of Courts endorsement no. 135(i)/DR(S)/2012 dated 30.3.2012, Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe,

Lucknow-226001

2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)
7. The Officer on Special Duty (Computer), High Court, Allahabad
8. The Registrar (Confidential), High Court, Allahabad
9. The Joint Registrar (Budget), High Court, Allahabad
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail)

BY ORDER OF THE COURT,

Sd/-  
**(VIRENDRA KUMAR SRIVASTAVA)**  
**DEPUTY REGISTRAR (S)**